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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

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**ORDERS OF THE TRIBUNAL**

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03.07.2012

OA No. 245/2012 with MA 164/2012

Mr. Amit Mathur, Counsel for applicant.  
Mr. Tanveer Ahmed, Counsel for respondents.

Learned counsel for the respondents submitted a letter dated 15.05.2012 vide which the transfer order of the applicant from Kota Division to Bhopal Division has been modified and the applicant has been retained at Kota Division and has been posted as PRS Jhalawar under Station Manager, Ramganj Mandi.

In view of this subsequent development, learned counsel for the applicant wishes to withdraw the OA.

The OA is dismissed as having withdrawn.

As the OA is withdrawn, the MA No. 164/2012 stands disposed of accordingly.

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*ahq*